

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR EXIMPIPE PRIVATE LIMITED

OPERATING IN THE FIELD OF MANUFACTURE OF ROOFING SHEETS AND PIPES ALONG WITH OTHER RELATED ACCESSORIES.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN/ LLP No.	EXIMPIPE PRIVATE LIMITED CIN : U51433KL2004PTC017341
2	Address of the registered office	Building No.3464, Ward No 37. NH Road Palarivattom P.O, Ernakulam, Kerala, India- 682017
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	Address- 7/512. Mannukkad Elappully village, Palakkad Dt, Kerala 678622 - with about 35000 sq ft factory building, plant and machinery etc
5	Installed capacity of main products/ services	Roll forming 2000 tons per day Slitting 10000 tons per day
6	Quantity and value of main products/ services sold in last financial year	Not functional since Dec 2023. The sales as on 31/3/2023 was ₹92.27 cr
7	Number of employees/ workmen	2 as on CIRP date – 12-12-2025
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional- eximpipesrp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By Emailing to Resolution Professional- eximpipesrp@gmail.com
10	Last date for receipt of expression of interest	26/02/2026
11	Date of issue of provisional list of prospective resolution applicants	08/03/2026
12	Last date for submission of objections to provisional list	13/03/2026
13	Date of issue of final list of prospective resolution applicants	23/03/2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28/03/2026
15	Last date for submission of resolution plans	28/04/2026
16	Process email id to submit Expression of Interest	eximpipesrp@gmail.com
Signature of the Resolution Professional		
Registration Number of the Resolution Professional		IBBI/IPA-001/IP-P-01310/2018-19/12220
Registered Address of the Resolution Professional		DILEEP KP ,Veluthedath House, Ponnurunni, Vytilla P.O. Kochi 682019. Kerala - Mob- 9947357200

For Eximpipes Private Ltd (Under CIRP)

S/d
Dileep KP. (Resolution Professional)

Place : Ernakulam

Date : 11/02/2026